

To,
The Registrar,
National Green Tribunal
Principal Bench, New Delhi.

Letter No- 73/AMC/NNG/2023-24

Dated:- 10th/07/2023

Subject: Action Taken Report.

Action Taken Report in compliance of order dated 10.02.2023 & 31.05.2023

MOST RESPECTFULL SHOWETH: -

You are requested to kindly take the following Action Taken Report on the behalf of District Magistrate, Gorakhpur of UP on record under ongoing matter, Original Application No. 613/2022, titled as- Ram Milan Sahani V/s State of U.P.

1. Upon hearing of the present matter on 31.05.2023, following directions were made by the Hon'ble National Green Tribunal (NGT)
 - (i) *Vide order dated 10.02.202, District Magistrate, Gorakhpur Commissioner, Municipal Corporation, Gorakhpur and Regional Officer, UPPCB were directed to file their Action Taken Report*
 - (ii) *In Compliance thereof Action taken Report has been filed by UPPCB vide email dated 25.05.2023 but no report has been filed by, District Magistrate, Gorakhpur and Commissioner, Municipal Corporation, Gorakhpur. Even none has appeared for them today for apprising this Tribunal about the remedial measures taken by them. The report filed UPPCB also does not provide complete information regarding all remedial measure which are required to be taken and also the status of compliance with the rules/environmental norms.*
 - (iii) *Action taken Report be filed by District Magistrate within two months by email at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR support PDF and not in the form of Image PDF.*
 - (iv) *In view of the facts and circumstance of the case, we also consider present personal appearance of the Commissioner, Municipal Corporation, Regional Officer, UPPCB and District Magistrate, Gorakhpur physically/through VC*

to be essential for producing the relevant documents regarding compliance with environmental norms and assisting this Tribunal in just and proper adjudication of the questions involved in the case and they are accordingly directed to remain present before this Tribunal on the date of hearing fixed.

2. That with reference to email dated 17.06.2023 send by the Consultant (Judicial) (N.G.T.) (P.B.), New Delhi. it came to the knowledge of ourselves that no report has been filed by District Magistrate, Gorakhpur and Commissioner, Municipal Corporation, Gorakhpur.
3. In view of above order dated 31.05.2023, We would like to say humbly that the Action Taken Report filed by UPPCB dated 25.05.2023 contains the joint report of District Magistrate, Gorakhpur, Commissioner, Municipal Corporation, Gorakhpur and RO, UPPCB as **Annexure 01**.
4. The undersigned sincerely apologizes for all the unintentional inconvenience caused to this Hon'ble court by us.
5. Municipal Corporation Gorakhpur had invited tender for Remediation of legacy waste on dated 03.03.2023. Ms Ecostan Infra Private Limited has been selected for the legacy waste management of Ekla bandha site. Two trommel machines have been installed at the site. Windrow and weighbridges foundation has been completed and bio-mining is in progress. Trommel machines are processing the waste 100 tonne per hour. Till now we have processed 35000 MT legacy waste. We are enhancing the capacity as per requirement .We are trying to complete all the process up to December 2023 at our best level. A true copy of photograph of Machine for treating legacy waste is attached herein as **Annexure 02**.
6. Municipal Corporation Gorakhpur, is constructing a processing plant having capacity of 500 TPD for processing of dry & wet waste at Vill- Suthni. Project cost of integrated solid waste processing plant is Rs. 2840.16 Lac. Approximately 75% of Civil Work has been completed. Bio-CNG plant is also under construction for processing of wet waste of 200 TPD capacity. A true copy of photograph of Plant is attached herein as **Annexure 03**
7. Under NCAP (National Clean Air Program) Rs 2.31 Crore sanctioned for construction of 200 TPD capacity For Garbage Transfer Station (Civil Work) near Lal Diggi, Choti Jail. Approx 35% work has been completed. For Mechanical and Operational work Rs 11.00 crore also sanctioned under NCAP. RFP invited for Mechanical and Operational work on dated 04.07.2023. A true copy of photograph of Transfer station is attached herein as **Annexure 04**

8. Municipal Corporation Gorakhpur, is constructing a C&D Waste Processing Plant having capacity of 50 TPD for processing of Construction and Demolition Waste at Mahesra. Project cost of plant is Rs. 2.65 crore. Approximately 35% of Civil Work has been completed. A true copy of photograph of C&D Waste Plant is attached herein as **Annexure 05**
9. Municipal Corporation Gorakhpur, has installed shredding and compressing machine in the premises of MRF (Material Recovery Facility) Plant of capacity 5.0 TPD. Another 5 more MRF plant is undergoing in different location of Gorakhpur city to recycle & recovery of materials.

Above mentioned action taken report regarding order passed by Hon'ble N.G.T. on dated 10.02.2023 and 31.05.2032 in O.A. No. 613/2022 is being submitted in form of searchable PDF/OCR supported by PDF.

Thanking You,

Yours Truly,

(Gaurav Singh Sogarwal)
Commissioner

Municipal Corporation, Gorakhpur

(Krishna Karunesh)
District Magistrate
Distt- Gorakhpur

माननीय एन0जी0टी0, नई दिल्ली में योजित ओ0ए0 नं0 613/2022 राम मिलन साहनी बनाम स्टेट ऑफ उ0प्र0 में पारित आदेश दिनांक 10.02.2023 के के सम्बन्ध में।

माननीय एन0जी0टी0 नई दिल्ली में ओ0ए0 नं0 613/2022 राम मिलन साहनी बनाम स्टेट ऑफ उ0प्र0 में पारित आदेश दिनांक 10.02.2023 के मुख्य अंश निम्नवत है:-

“.....4.Mr. Vineet, ADM, Gorakhpur (on behalf of District Magistrate, Gorakhpur) and Mr. Avinash Singh, Commissioner, Municipal Corporation, Gorakhpur have appeared through VC and we have interacted with them. However, Regional Officer, UPPCB has not appeared before this Tribunal Physically or through VC.

5. Mr. Vineet, ADM, Gorakhpur and Mr. Avinash Singh, Commissioner, Municipal Corporation, Gorakhpur seed time for taking remedial measures and filling of Action Taken Reports by the District Magistrate, Gorakhpur and Commissioner, Municipal Corporation, Gorakhpur.

6. Action Taken Reports bt filed by the District Magistrate, Gorakhpur, the Commissioner, Municipal Corporation, Gorakhpur and the Regional Officer, UPPCB within two months by email at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR supported PDF and not in the form of Image PDF.

7. List for further consideration on 31.05.2023...”

उक्त पारित आदेश के पूर्व में माननीय एन0जी0टी0 द्वारा पारित आदेश दिनांक 23.09.2022 के अनुपालन में एक्शन टेकेन रिपोर्ट की छायाप्रति संलग्न है। उक्त एक्शन टेकेन रिपोर्ट की अद्यतन स्थिति निम्नवत है:-

1. नगर निगम, गोरखपुर द्वारा ग्राम सुथनी में 500 टी0पी0डी0 का कूड़ा प्रोसेसिंग प्लान्ट निर्माणाधीन है, जिसकी लागत रू0 2840.16 लाख तथा सिविल कार्य 70 प्रतिशत पूर्ण हो चुका है, इसके साथ ही वर्तमान में नेताजी सुभाष चन्द्र बोस नगर में 05 टी0पी0डी0 क्षमता का सूखा कूड़ा के निस्तारण हेतु एम0आर0एफ0 प्लान्ट परिसर में श्रेडिंग व कम्प्रेस मशीन को स्थापित किया गया है। उक्त के अतिरिक्त 05 टी0पी0डी0 क्षमता के 05 अद्द एम0आर0एफ0 प्लान्ट के सिविल कार्य हेतु स्थल चिन्हांकन कर निविदा आमंत्रित की जा चुकी है। 03 स्थानों पर कार्य प्रगति पर है।
2. एकला बन्धा पर उपलब्ध लीगेशी वेस्ट के निस्तारण हेतु निविदा आमंत्रित की गयी है, जिसमें मेसर्स इकास्टन इन्फ्रा प्राईवेट लिमिटेड के पक्ष में कार्य स्वीकृत किया जा चुका है। वर्तमान में स्थल पर ट्रॉमल मशीन की स्थापना, विन्डरो एवं वेब्रिज के फाउण्डेशन का कार्य पूर्ण किया जा चुका है तथा निस्तारण का कार्य प्रगति पर है। स्थल पर 02 ट्रॉमल मशीन के माध्यम से 100 टन/घण्टा की क्षमता के अनुसार लीगेशी वेस्ट का प्रोसेसिंग किया जा रहा है। भविष्य में आवश्यकतानुसार क्षमता बढ़ाया जायेगा। माह दिसम्बर, 2023 तक लगभग समस्त लीगेशी वेस्ट को निस्तारित कर दिया जायेगा। (स्थल के फोटोग्राफ संलग्न)

(पंकज यादव)

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गोरखपुर

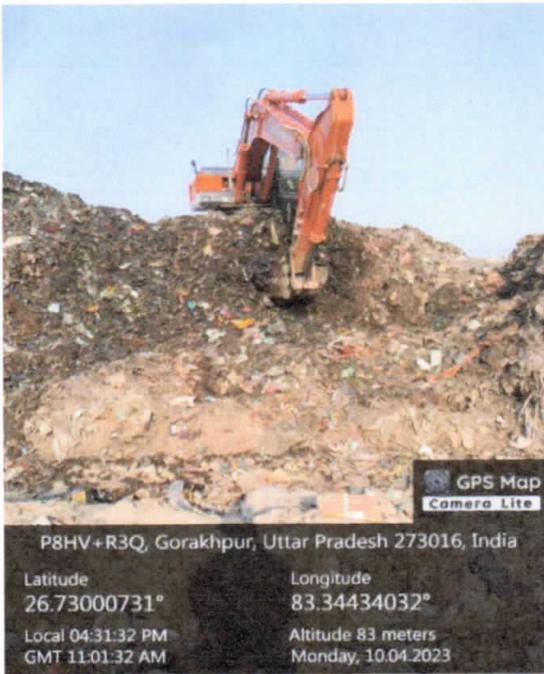
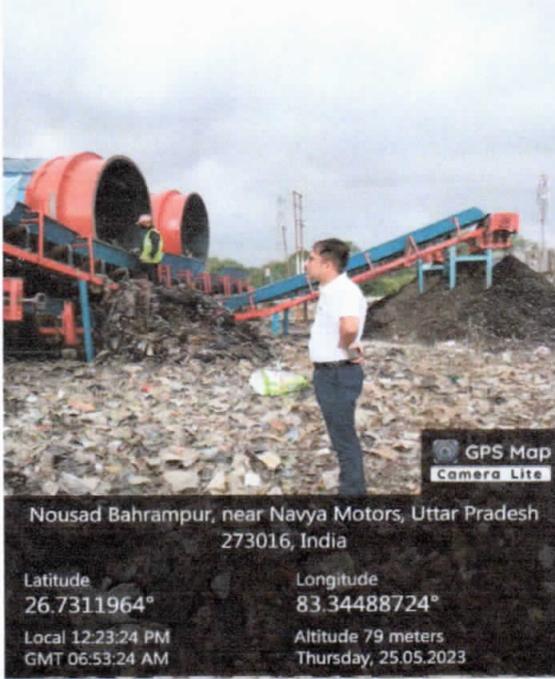
नगर आयुक्त,

नगर निगम, गोरखपुर

जिलाधिकारी,
गोरखपुर

Annexure 02

Photographs of Legacy Waste processing at Mahesra



Annexure 03

Photographs of Processing Plant at Suthani

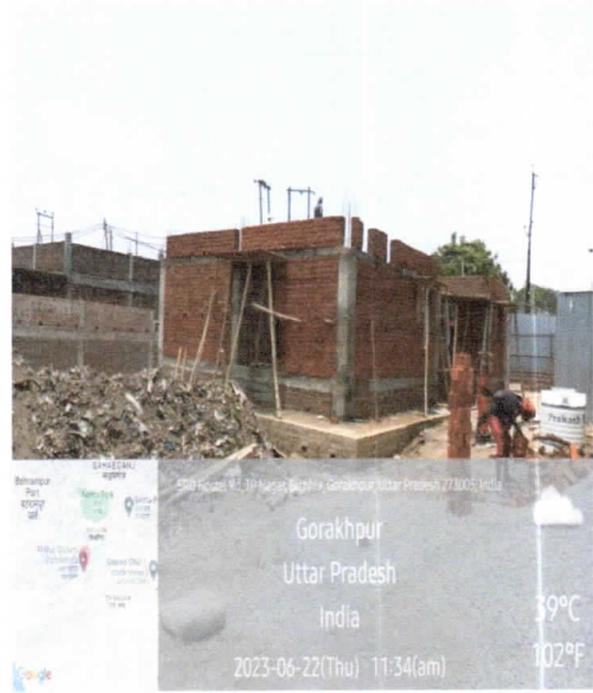


Bio CNG Plant



Annexure 04

Photographs of Garbage Transfer Station



Annexure 05

Photographs of C&D waste processing Plant

